

**OFFICIAL MEMORANDUM OF THE PRINCIPAL DISTRICT JUDGE,  
SALEM.**

**Dated the 13<sup>th</sup> day of May 2020**

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Sub :		COVID 19 – Nation wide Lockdown – Courts & Judges – Spread of Corona Virus Pandemic – Limited functioning of the Subordinate Courts in the State of Tamil Nadu due to lockdown in the State of Tamil Nadu – Summer Vacation of the Subordinate Civil Courts in the State of Tamil Nadu and Union Territory of Puducherry from the 1st of May, 2020 to 31st of May, 2020 kept in abeyance and adjourned – Further modification - Orders issued
Ref :	1.	Circular of the Hon’ble High Court Madras in ROC.No.1363/2020/RG dated 12.04.2020.
	2.	Circular of the Hon’ble High Court Madras in ROC.No.1363/2020/RG dated 24.03.2020.
	3.	Circular of the Hon’ble High Court Madras in ROC.No.23991-C/2020/C3 dated 18.04.2020
	4.	Circular of the Hon’ble High Court Madras in ROC.No.23991-C/2020/C3 dated 01.05.2020.
	5.	Official Memorandum of this Court dated 03.05.2020 regarding Court Resuming duty.

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ADDENDUM:

The official memorandum dated 03.05.2020 as per the 5<sup>th</sup> reference cited was published in the Salem District court website. This Official memorandum was intended to pass the information of the court being back on duty with limited staff and only through online mode of accepting fresh cases.

In that Official Memorandum, the guidelines given to the learned advocates to file the cases through e-mail at Page No.3, It was mentioned as a clause, to scan the court fee stamp while sending the documents via email for filing the cases. In addition to this all the learned advocates are informed that, the court fee may also be

**remitted through the State Bank of India, Salem Fort Branch through the Account Head 0030-01-101-AA-0009 with the Triplicate Challan.** Scanned Copy of thechallan should be attached along with the plaint/petition. Before making the payment, the Advocates are instructed to get the seal affixed in the Triplicate Challan from concerned District Treasury/Sub Treasury office.

**Note:** The **JB Code** of the concerned court to be mentioned in all the Triplicate challan for payment of the Court fee.

<b>S.No.</b>	<b>Name of the Court</b>	<b>JB Code</b>
1.	The Principal District and Sessions Court, Salem	JB313
2.	The Principal Subordinate Court, Salem	JB103
3.	The Principal District Munsif Court, Salem	JB226
4.	The Subordinate Court, Sankari	JB108
5.	The District Munsif Court, Sankari	JB206
6.	The Subordinate Court, Attur	JB111
7.	The District Munsif Court, Attur	JB209
8.	The Subordinate Court, Mettur	JB302
9.	The District Munsif Court, Mettur	JB214
10.	The Subordinate Court, Omalur	JB309
11.	The District Munsif Court, Omalur	JB231

Sd/-.S.Kumaraguru,  
Principal District Judge,  
Salem.

**To**

1. All the Judicial Officers of Salem District.
2. The Members, Adhoc Committee, Salem. Salem Bar Association, Salem.
3. The President, Bar Associations of Attur, Sankari, Mettur, Omalur, Vazhappadi and Edappadi.